

- (d) the reasons for delay in giving permission for legal proceedings?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) The Central Bureau of Investigation has sought sanction for prosecution of fifteen Central Public Works Department officers since November, 2009, and has published the list of such officers in their website (www.cbi.gov.in). Prosecution Sanction in respect of two officers has already been issued. The Central Vigilance Commission has not issued list of corrupt officers.

- (c) Offences under Sections 7, 13 and 14 of the Prevention of Corruption Act, 1988.

(d) The request of the Central Bureau of Investigation seeking sanction for prosecution, is examined by the Central Public Works Department, and thereafter by the Ministry of Urban Development in consultation with the Central Vigilance Commission, before the Competent Authority accords sanction. The entire process takes some time.

Pending proposal under UIDSSMT in Andhra Pradesh

1310. SHRI NANDI YELLAIAH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the State Government of Andhra Pradesh has requested the Ministry to release funds for certain balance projects out of total 103 project proposals of the State sanctioned under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JNNURM;

(b) if so, the total number thereof and the latest status of each of these projects, pending for release of funds; and

- (c) the reasons for delay in release of funds?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) Yes, Sir. Government of Andhra Pradesh has requested for release of funds for the remaining 17 projects out of the 103 projects approved by the State Level Sanctioning Committee (SLSC) under UIDSSMT. Of these, one project at Macherla is yet to be technically cleared. Remaining 16 projects cannot be considered for release of funds as the State of Andhra Pradesh has already exhausted its seven year Mission allocation under UIDSSMT.

Major and multipurpose irrigation projects

¶1311. SHRI RAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the work on construction of major and multi-purpose irrigation projects had been started under Accelerated Irrigation Benefits Programme in the country during the last years;

†Original notice of the question was received in Hindi.

(b) the number of such projects of which construction work was started under this programme and since when and the irrigation capacity of these projects; and

(c) the irrigation capacity built as a result of construction of these projects till March, 2010?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes Sir.

(b) and (c) The Accelerated Irrigation Benefits Programme started in 1996-97 and major/multipurpose/medium projects including surface water Minor Irrigation Schemes were included in the Programme from year to year as proposed by the State Governments from year to year as per guidelines of the programme in force. So far, 281 major/multipurpose/medium projects have been funded under AIBP. Irrigation potential of 54.86 lakh hectares was created from major/multipurpose/medium projects up to March 2009 against the targeted potential of about 122 lakh hectares. Irrigation potential of 9.82 lakh hectares is estimated to have been created during 2009-10 from major/multipurpose/medium irrigation projects and surface water minor irrigation schemes.

Grants and loans under AIBP

†1312. SHRI RAVI SHANKAR PRASAD:
SHRI RAM JETHMALANI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Government provides amount as grant and loan under Accelerated Irrigation Benefit Programme (AIBP) in the country;

(b) if so, that total amount provided till March, 2010; and

(c) the details of amount provided as loans and grants separately out of it?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Accelerated Irrigation Benefits Programme (AIBP) started in 1996-97 with provision of Central Loan Assistance to States for completion of ongoing irrigation projects. Grant component was introduced in the Programme in 2004-05. However since 2005-06 onward, the Union Government is providing only grant component.

(b) Total Central assistance provided up to March 2010 is Rs. 41729.3726 crore.

(c) The amount of Loan and Grant is Rs. 16757.4438 crore and Rs. 24971.9288 crore respectively.

Share of Rajasthan in Yamuna water

†1313. DR. PRABHA THAKUR:
SHRI NARENDRA BUDANIA:

Will the Minister of WATER RESOURCES be pleased to state:

†Original notice of the question was received in Hindi.